

HARYANA VIDHAN SABHA

II SESSION

BULLETIN NO. 12

Tuesday, the 24th March, 2015

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 24th March, 2015 from 2.00 P.M. to 7.31 P.M.)

I. OBITUARY REFERENCES

The Chief Minister made references to the deaths of the late:-

1. Sh. Maduram, Freedom Fighter, Village Saban, Distt. Rewari,
2. Sh. Satish Kumar, Brave Soldier, Village Chhatar, Distt. Jind,
3. Sh. Arjun Singh, Brother of Sh. Dharampal Obra, Ex. M.L.A.

spoke for 2 minutes.

Shri Jaswinder Singh Sandhu, a member from the Indian National Lok Dal spoke for 2 minutes.

Shri Kuldeep Sharma, a member of the Congress Legislature Party spoke for 1 minute.

Shri Kuldeep Bishnoi, a member from the Haryana Janhit Congress (B.L.) spoke for a while.

The Speaker also associated himself with the sentiments expressed in the House and spoke for 1 minute.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

II. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	7	-	-	19

The remaining Starred questions were deemed to have been answered and replied thereto were laid on the Table of the House.

(b) Unstarred: 6

III. WELCOME TO THE STUDENTS AND TEACHERS

During the Question Hour, the Parliamentary Affairs Minister welcomed the students and teachers of Government College for women, Matloda Distt. Panipat who were sitting in the visitor's gallery to witness the proceedings of the House.

IV. WALKOUT

During the Question Hour, Sh. Kuldeep Bisnoi and Smt. Renuka Bisnoi, members from Haryana Janhit Congress (B.L.) staged a walkout as a protest against not being allowed to ask supplementaries on Starred Question No. 526.

V. ANNOUNCEMENT MADE BY THE CHIEF MINISTER

The Chief Minister, with the permission of the Speaker, informed the House that Prime Minister Sh. Narendra Modi announced Rs. 5000/- per month pension for the farmers who attains the age of 60 years and above in Hussaniwala, Punjab on the occasion of Martyrs day yesterday.

He further announced of various providing relief measures to the farmers who suffered losses due to heavy rain and hailstorm in the State.

He also informed that he had written a letter to the Prime Minister of India regarding an interim relief of Rs. 500 Crore as compensation to the farmers who suffered losses due to recent heavy rain and hailstorms in the State.

VI. NOTICE OF CALLING ATTENTION MOTION/RAISING OF VARIOUS MATTER

When enquired, the Speaker informed Sh. Parminder Singh Dhull and other members of his party that his Adjournment Motion regarding damage to crops due to rain and hailstorms had been converted into Calling Attention Motion and admitted for 25.3.2015.

Sh. Parminder Singh Dhull, a member of the Indian National Lok Dal raised the issue of Girdawari in Jind District and demanded that special Girdawari should be conducted at the earliest.

The Chief Minister intervened and clarified the position in this matter.

VII. CALLING ATTENTION MOTION AND STATEMENT THEREON

The Speaker admitted the Calling Attention Notice No. 33 regarding the losing of eye sight due to eye operations in a camp at Panipat given notice of by Shri Kuldeep Sharama, M.L.A.

He asked him to read out his notice. He further asked the Minister concerned to make the statement thereafter.

Shri Kuldeep Sharma, M.L.A. read out his notice.

The Health Minister made the statement thereon.

VIII. MOTION REGARDING APPRECIATION AND THANKS

Sh. Subhash Brala, a member of the Treasury Benches, with the permission of the Speaker, moved the following motion-

“कि देश के माननीय प्रधान मंत्री एवं प्रदेश के माननीय मुख्यमंत्री द्वारा किसान हित में उठाए गए ऐतिहासिक कदमों के लिए इन दोनों ही माननीय नेताओं की प्रशंसा एवं धन्यवाद ज्ञापित करने का प्रस्ताव रखता हूँ!”

Shri Gian Chand Gupta, a member of the Treasury Benches seconded the above said motion.

The Motion was put and carried.

IX. CALLING ATTENTION MOTION AND STATEMENT THEREON

The Speaker admitted the Calling Attention Notice No. 36 regarding problem of pure drinking water in the State of Haryana given notice of by Shri Parminder Singh Dhull, M.L.A. and four other M.L.As. (Sarvshri Anoop Kumar, Ram Chand Prof. Ravinder Baliala and Balkaur Singh).

He asked Shri Parminder Singh Dhull, MLA being the first signatory to read out his notice. Sarvshri Anoop Kumar, Ram Chand Prof. Ravinder Baliala and Balkaur Singh, M.L.As. can also raised supplementaries. He further asked the Minister concerned to make the statement thereafter.

Shri Parminder Singh Dhull, M.L.A. read out his notice.

The Public Works Minister made the statement thereon.

X. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET 2015-2016

As per the past practice and to save the time of the House, all the demands for grants (No. 1 to 45) on the order paper were deemed to have been read and moved together. The members were requested to indicate the demand number on which they want to raise discussion while speaking.

Cut motions given notice of by -

1. Shri Karan Singh Dalal, Shri Parminder Singh Dhull, Shri Balkaur Singh and Shri Kehar Singh, M.L.As. on demand No. 3;
2. Shri Balkaur Singh and Shri Kehar Singh, M.L.As. on demand No. 4;
3. Shri Karan Singh Dalal, Shri Parminder Singh Dhull, Shri Nagender Bhadana and Shri Ranbir Gangwa, M.L.As. on demand No.8;
4. Shri Naseem Ahmed, Shri Ved Narang, Anoop Dhanak and Smt. Naina Singh Chautala, M.L.As. on demand No. 9:
5. Shri Ram Chand Kamboj, M.L.A. on demand No. 10;
6. Shri Rajdeep Phogat, M.L.A. on demand No. 11;
7. Shri Naseem Ahmed, Shri Jaswinder Singh Sandhu, Shri Pirthi Singh, Shri Balwan Singh Daulatpuria and Dr. Hari Chand Middha, M.L.As. on demand No. 13;
8. Shri Makhan Lal Singla, M.L.A. on demand No. 14;
9. Shri Nagender Bhadana, M.L.A. on demand No. 15;
10. Smt. Naina Singh Chautala and Shri Balwan Singh Daulatpuria, M.L.As. on demand No. 21;
11. Shri Karan Singh Dalal and Shri Parminder Singh Dhull, M.L.As. on demand No. 24;
12. Shri Makhan Lal Singla, M.L.A. on demand No. 25;
13. Shri Rajdeep Phogat, M.L.A. on demand No. 26;
14. Shri Karan Singh Dalal, Shri Parminder Singh Dhull and Shri Jaswinder Singh Sandhu, M.L.As. on demand No. 27;
15. Shri Om Parkash Barwa, M.L.A. on demand No. 28;
16. Shri Om Parkash Barwa, M.L.A. on demand No. 30;
17. Shri Zakir Hussain, M.L.A. on demand No. 32;
18. Dr. Hari Chand Middha, M.L.A. on demand No. 33;
19. Shri Ram Chand Kamboj, M.L.A. on demand No. 34;
20. Shri Zakir Hussain, M.L.A. on demand No. 38;

21. Shri Parminder Singh Dhull, Shri Zakir Hussain and Ranbir Gangwa, M.L.As. on demand No. 40;

were also deemed to have been read and moved.

The following members on demand/cut motions for the time indication against each.

Shri Ram Chand Kamboj, M.L.A. spoke for 3 minutes on demand/cut motion no. 10.

Shri Karan Singh Dalal, M.L.A. spoke for 32 minutes on demand/cut motions nos. 3, 8, 24 and 27.

Shri Pirthi Singh, M.L.A. spoke for 11 minutes on demand/cut motion no. 13 and 19.

Shri Parminder Singh dhull, M.L.A. spoke for 27 minutes on demand/cut motion no.3, 8, 24, 27 and 40.

Shri Balkaur Singh, M.L.A. spoke for 5 minutes on demand/cut motion no. 3 and 4.

Shri Kehar Singh, M.L.A. spoke for 9 minutes on demand/cut motion no. 3 and 4.

Shri Nagender Bhadana, M.L.A. spoke for 8 minutes on demand/cut motion no. 8 and 15.

Shri Ranbir Gaangwa, M.L.A. spoke for 8 minutes on demand/cut motion no. 8 and 40.

Shri Naseem Ahmed, M.L.A. spoke for 9 minutes on demand/cut motion no. 9 and 13.

Shri Ved Narang, M.L.A. spoke for 5 minutes on demand/cut motion no. 9.

Shri Anoop Dhanak, M.L.A. spoke for 5 minutes on demand/cut motion no. 9.

Shri Rajdeep Singh Phogat, M.L.A. spoke for 6 minutes on demand/cut motion no. 26 and 11.

Shri Jaswinder Singh Sandhu, M.L.A. spoke for 9 minutes on demand/cut motion no. 13, 27 and 33.

Shri Balwan Singh, M.L.A. spoke for 4 minutes on demand/cut motion no. 13 and 21.

Shri Makhan Lal Singla, M.L.A. spoke for 3 minutes on demand/cut motion no. 14 and 25.

Shri Om Parkash Barwa, M.L.A. spoke for 7 minutes on demand/cut motion no. 28 and 30.

Shri Zakir Hussain, M.L.A. spoke for 11 minutes on demand/cut motion no. 32, 38 and 40.

Demands Nos. 1 and 2 were put and carried.

Cut motion on Demand No. 3 given by Shri Karan Singh Dalal, Shri Parminder Singh Dhull, Shri Balkaur Singh and Shri Kehar Singh, was put and lost.

Demand No. 3 was put and carried.

Cut motion on Demand No. 4 given by Shri Balkaur Singh and Shri Kehar Singh, M.L.As. was put and lost.

Demand No. 4 was put and carried.

Demand Nos. 5 to 7 were put together and carried.

Cut motion on Demand No. 8 given by Shri Karan Singh Dalal, Shri Parminder Singh Dhull, Shri Nagender Bhadana and Shri Ranbir Gangwa, M.L.As. was put and lost.

Demand No. 8 was put and carried.

Cut motion on Demand No. 9 given by Shri Naseem Ahmed, Shri Ved Narang, Shri Anoop Kumar and Smt. Naina Singh Chautala, M.L.As. was put and lost.

Demand No. 9 was put and carried.

Cut motion on Demand No. 10 given by Shri Ram Chand Kamboj, M.L.A. was put and lost.

Demand No. 10 was put and carried.

Cut motion on Demand No. 11 given by Shri Rajdeep Singh Phogat, M.L.A. was put and lost.

Demand No. 11 was put and carried.

Demand No. 12 was put and carried.

Cut motion on Demand No. 13 given by Shri Naseem Ahmed, Shri Jaswinder Singh Sandhu, Shri Pirthi Singh, Shri Balwan Singh Daulatpuria and Dr. Hari Chand Midha, M.L.As. was put and lost.

Demand No. 13 was put and carried.

Cut motion on Demand No. 14 given by Shri Makhan Lal Singla, M.L.A. was put and lost.

Demand No. 14 was put and carried.

Cut motion on Demand No. 15 given by Shri Nagender Bhadana, M.L.A. was put and lost.

Demand No. 15 was put and carried.

Demand Nos. 16 to 18 were put together and carried.

Cut motion on Demand No. 19 given by Shri Pirthi Singh, M.L.A. was put and lost.

Demand No. 19 was put and carried.

Demand No. 20 was put and carried.

Cut motion on Demand No. 21 given by Smt. Naina Singh Chautala and Shri Balwan Singh Daulatpuria, M.L.As. was put and lost.

Demand No. 21 was put and carried.

Demand Nos. 22 and 23 were put together and carried.

Cut motion on Demand No. 24 given by Shri Karan Singh Dalal and Shri Parminder Singh Dhull, M.L.As. was put and lost.

Demand No. 24 was put and carried.

Cut motion on Demand No. 25 given by Shri Makhan Lal Singla, M.L.A. was put and lost.

Demand No. 25 was put and carried.

Cut motion on Demand No. 26 given by Shri Rajdeep Phogat, M.L.A. was put and lost.

Demand No. 26 was put and carried.

Cut motion on Demand No. 27 given by Shri Karan Singh Dalal, Shri Parminder Singh Dhull and Shri Jaswinder Singh Sandhu, M.L.As. was put and lost.

Demand No. 27 was put and carried.

Cut motion on Demand No. 28 given by Shri Om Parkash Barwa, M.L.A. was put and lost.

Demand No. 28 was put and carried.

Demand No. 29 was put and carried.

Cut motion on Demand No. 30 given by Shri Om Parkash Barwa, M.L.A. was put and lost.

Demand No. 30 was put and carried.

Demand No. 31 was put and carried.

Cut motion on Demand No. 32 given by Shri Zakir Hussain, M.L.A. was put and lost.

Demand No. 32 was put and carried.

Cut motion on Demand No. 33 given by Dr. Hari Chand Midha, M.L.A. was put and lost.

Demand No. 33 was put and carried.

Cut motion on Demand No. 34 given by Shri Ram Chand, M.L.A. was put and lost.

Demand No. 34 was put and carried.

Demand Nos. 35 to 37 were put together and carried.

Cut motion on Demand No. 38 given by Shri Zakir Hussain, M.L.A. was put and lost.

Demand No. 38 was put and carried.

Demand No. 39 was put and carried.

Cut motion on Demand No. 40 given by Shri Parminder Singh Dhull, Shri Zakir Hussain and Shri Ranbir Gangwa, M.L.As. was put and lost.

Demand No. 40 was put and carried.

Demand Nos. 41 to 45 were put together and carried.

Shri Krishan Lal Panwar, Member from the panel of Chairpersons occupied the Chair from 4.14 P.M. to 5.28 P.M.

The Speaker, with the sense of the House, extended the time of the sitting of the House as under-

- (i) At 6.30 P.M. for 30 minutes.
- (ii) At 6.59 P.M. for 30 minutes.
- (iii) At 7.27 P.M. for 10 minutes.

The Sabha then adjourned till 10.00 A.M. on Wednesday the 25th March, 2015.

CHANDIGARH
the 24th March, 2015.

SECRETARY